

(A13)

T.A. No. 1164/87(L)

(19)

(M)

19.5.95

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Hon'ble Mr. V.K. Seth, A.M.

Hon'ble Mr. D.C. Verma, J.M.

Applicant :- Sri L.P. Shukla.

Respondents:- Sri Siddartha Verma.

M.P.No.960 of 1995 on behalf of the respondents has been filed today and a copy of the same has also been served on the learned counsel for the applicant.

Learned counsel for the applicant stated before the Bar that in view of the averments contained in paras. 4 and 5 of the Supplementary Counter reply enclosed with the aforesaid M.P. he does not wish to pursue with the present T.A. and prays that the same be dismissed as not pressed.

We order accordingly.

There shall be no order as to the costs.



K.N.

J.M.



A.M.

Applicant's copy
sent to court
Sect. Regd. Bldrs